

Physical Targets and Achievements for major rural poverty alleviation programmes during the last two years (i.e. 1994-95 and 1995-96)

	1994-95		1995-96	
	Target	Ach.	Target	Ach.
A. NRY				
SUME (No. of beneficiaries assisted)	102190	124595	116807	125308
SUWE (mandays of work generated in lakhs)	41.12	50.85	36.22	54.64
SHASU (Dwelling units upgraded)	160024	62066	14970	22768
B. Urban Basic Services for Poor (UBSP) : as on 31.10.1996				
No. of towns selected				319
Total slum population ('000)				23458
No. of slum pockets selected for coverage				4690
No. of beneficiaries covered in these slum pockets ('000)				7514
C. Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP)				
PMIUPEP came into existence during November 1995. Under the programme. Statewise targets have not been fixed upto now.				

Ach. = Achievement

[Translation]

Discontinuation of Rural Development Programmes

1973. SHRI D.P. YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of Rural Development Programmes discontinued in Uttar Pradesh during the Eighth Five Year Plan;

(b) the number of Rural Development Programmes under implementation in Sambhal Constituency in Uttar Pradesh; and

(c) the number of such programmes likely to be discontinued in the Ninth Five Year Plans during the current Financial Year ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS), Accelerated Rural Water Supply Programme (ARWSP) are major rural development programmes being implemented throughout the country including the State of Uttar Pradesh during the Eight Five Year Plan. Constituency-wise information is not maintained at the centre. However, no programme was discontinued during 8th Plan period. Further, there is no proposal at present to discontinue any of these

programmes during Ninth Plan period.

[English]

Loans at Concessional Rates

1974. SHRI SHIVRAJ SINGH :
SHRI VIJAY KUMAR KHANDELWAL :

Will the PRIME MINISTER be pleased to state :

(a) the arrangements made by the Central Government to provide loans at concessional rates for construction of houses;

(b) the State-wise loans provided for this purpose during the last three years;

(c) the number of complaints received by the central Government regarding housing loans during the above period; and

(d) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The Central Government does not provide loans for construction of houses. However, loans at concessional rates for housing for Economically Weaker Sections (EWS) and Low Income Groups (LIG) families are made available to various State level agencies by Housing and Urban Development

Corporation Ltd. (HUDCO). The net rates of interest charged by HUDCO for these categories are :-

EWS : 9% LIG : 12-13%

(b) State-wise and year-wise details of loans for housing for various income groups sanctioned by HUDCO during 1993-94, 1994-95 and 1995-96 are given in the enclosed Statement.

(c) Government has not received any complaint in regard to loans advanced by HUDCO.

(d) Does not arise.

Statement

Yearwise details of loans for Housing sanctioned by HUDCO during last three years.

State	Loan Sanctioned		
	1993-94	1994-95	1995-96
	(Rs in Crores)		
1	2	3	4
Andhra Pradesh	75.56	63.73	76.63
Arunachal Pradesh	1.82	0.00	0.00
Assam	8.31	23.74	35.65
Bihar	40.70	11.75	26.32
Goa	48.40	9.00	0.42
Gujarat	21.74	57.38	46.00
Haryana	3.14	19.38	56.07
Himachal Pradesh	7.34	5.74	34.00
Jammu & Kashmir	50.26	1.30	13.67
Karnataka	53.51	82.47	92.84
Kerala	51.48	69.89	118.52
Madhya Pradesh	51.18	60.04	74.64
Maharashtra	5.72	73.92	38.17
Manipur	6.39	6.06	5.77
Mizoram	5.09	0.00	5.26
Meghalaya	5.79	13.49	0.94
Nagaland	29.53	5.77	-
Orissa	20.97	37.83	18.74
Punjab	46.80	21.96	8.21
Rajasthan	7.43	55.57	75.10
Sikkim	128.44	9.48	6.50

1	2	3	4
Tamil Nadu	1.78	121.48	159.88
Tripura	79.61	0.27	0.73
Uttar Pradesh	44.74	66.77	57.57
West Bengal	0.16	36.04	38.30
A & N Islands	4.79	0.00	1.40
Chandigarh	0.00	0.00	-
D & N Haveli	0.00	0.00	-
Delhi	0.00	0.70	-
Lakshadweep	0.00	0.00	-
Pondicherry	0.00	0.00	-
Daman & Diu	-	-	-
Total	800.68	859.96	994.50

[English]

DDA Flats

1975. SHRI RADHA MOHAN SINGH :
DR. RAMESH CHAND TOMAR :
SHRI MUKHTAR ANIS :

Will the PRIME MINISTER be pleased to state :

(a) the number of flats built by the DDA in Delhi upto 31st December, 1996;

(b) the number of flats under construction on 1 January, 1997;

(c) the number of flats allotted upto 31 December, 1996;

(d) the number of flats lying unallotted as on January, 1997 and the reasons for the non-allotment;

(e) the number of applicants who have not been allotted flats as on 1 January, 1997; and

(f) the number of additional flats for which the DDA has invited applications since 1 January, 1997 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) 2,51,773 flats.

(b) 16,802 flats.

(c) 2,44,392 flats as on 31st Decemuer 1996.